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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

CP NO. 203/2004 IN
OA NO. 1687/2003

This the ^b30th day of June, 2004

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HON'BLE SH. V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Narender Singh
S/o Shri Joginder Singh
D-8, Type II,
New Police Line,
Kingsway Camp,
Delhi.

.....Petitioner

(By Advocate: Sh. Arun Bhardwaj)

Versus

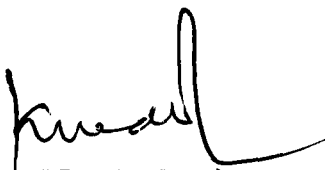
1. Shri K.K. Paul
Commissioner of Police,
Police Headquarters I.P. Estate,
New Delhi.
2. Shri K.D. Singh,
Addl. Commissioner of Police
Armed Police,
IP Estate,
New Delhi.
3. Shri A.K. Singh,
DCP Ist Bn DAP,
PHQ, IP Estate,
New Delhi.

.....Respondents.

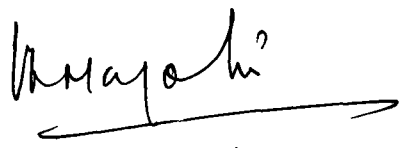
O R D E R (ORAL)

By Sh. V.K. Majotra, Vice Chairman (A) :

On the request of counsel for applicant, withdrawal of
CP is allowed with liberty to file the same at appropriate
time.


(KULDIP SINGH)
Member (J)

'sd'


(V.K. MAJOTRA)
Vice Chairman (A)
30.6.04